

Central Administrative Tribunal
Calcutta Bench

OA No.264/97

3-1-2003

Present : Hon'ble Mr.S.Biswas, Member(A)
Hon'ble Mr.A. Sathath Khan, Member(J)

Dilip Kr. Mishra

-Vs-

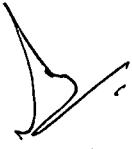
D/o Posts

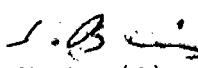
For the applicant : None

For the respondent : Ms. R. Basu, Counsel

ORDER

In this matter the learned counsel for the respondent is present. However, neither the applicant, nor his counsel is present. Perusal of the case records shows that neither the applicant, nor his counsel was present on ^{the} _A past several occasions. Under the circumstances, there is no other alternative but to dismiss the OA for default. Accordingly the same is dismissed.


Member(J)


Member(A)